

Information About Proclaimed Offenders in Civil and Sessions Division Chamba, HP					
District and Sessions Judge, Chamba					
Sr.No	Case No	Type of Case	Name of PO	D.O.D	Pending/Disposed
Addl District and Sessions Judge, Chamba					
Sr.No	Case No	Type of Case	Name of PO	D.O.D	Pending/Disposed
1	40/2012	Session Trial (NDPS Act)	Chandan s/o Daulat Ram r/o House No. WD 275, Ali Mohalla, G.T. Road Jalandhar, P.S. Division No. 2. Jalandhar, Distt. Jalandhar (PB)	27.11.2017	Pending
2	40/2012	Session Trial (NDPS Act)	Jasbir Kaur d/o Mejour Singh, r/o House No. EQ 258, Pucca Bag p.S. Division No. 4, Disstt. Jalandhar (PB)	27.11.2017	Pending
Chief Judicial Magistrate, Chamba					
Sr.No	Case No	Type of Case	Name of PO	D.O.D	Pending/Disposed
1	160-1/09/757/2013	138 NIAct	Lalit Kumar in Case of Pawan Kumar Vs Lalit Kumar	15.05.2012	Disposed
2	178/2015	IPC	Nasir in case of State Vs Nasir	29.07.2015	Disposed
3	203/2015	IPC	Mahatmo in case of State Vs. Mahatmo	27.08.2015	Disposed
4	154-1/11	138 NI Act	Mohinder Singh in case of Kamal Kishor Vs. Mohinder Singh	23.12.2015	Disposed
5	521/2015	Cr. M.A	Lal Chand in case of State Vs. Lal Chand	15.02.2016	Disposed
6	522/2015	Cr. M.A	Shubham in case of State Vs. Shubham	15.02.2016	Disposed
7	1808/2013	IPC	Rajinder Prasad in case of State Vs. Rajinder Prasad	16.03.2016	Disposed
8	455-1/11	138 NI Act.	Bhavani Dutt in case of Arjun Singh Vs. Bhavani Dutt	04.05.2016	Pending
9	391-1/13	IPC	Vipan Kumar in case of State Vs. Vipan Kumar	08.08.2016	Pending
10	27/2014	IPC	Santosh Kumar in case of Chain Dutt Vs. Santosh Kumar	30.09.2016	Disposed
11	203/2014	IPC	Vipan Kumar in case of State Vs. Vipan Kumar	17.01.2017	Pending
12	131/2014	IPC	Kamini Devi in case of State Vs. Kamini Devi	16.03.2017	Disposed
13	105/2017	IPC	Rajinder Prasad in case of State Vs. Rajinder Prasad	04.05.2017	Pending
14	27-1/11 (755/13)	138 NI Act.	Bhavani Dutt in case of SBI Vs. Bhavani Dutt	14.06.2017	Pending
15	782/2013	138 NI Act.	Susheel Kumar in case of Pawan Kuma Vs. Susheel Kumar	21.06.2017	Disposed
16	67/2016	138 NI Act.	Rishi Kumar in case of Bir Singh Vs. Rishi Rana	10.07.2017	Pending
17	110/2015	138 NI Act.	Mohinder Kumar in case of Naresh Vs. Mohinder Kumar	20.09.2017	Disposed

18	179-1/13 (805/13)	138 NI Act	Ajay Kumar in case of Purshotam Vs. Ajay Kumar	17.10.2017	Pending
19	376-1/13 (2070/13)	IPC	Deepak Kumar in case of State Vs. Satish Kumar	28.10.2017	Pending

Civil Judge cum JMIC Chamba

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1	604/2013	IPC	Bismillah	01.12.2015	Pending
2	661/2017	IPC	Naginder Bihari	02.06.2017	Pending
3	614/2013	IPC	Neelam Devi	31.03.2017	Pending
4	185/2017	IPC	Karam Singh	06.04.2017	Commit to Ld DSJ Chamba
5	40/2015	Cr.MA	Lal Chand	29.04.2017	Pending
6	132/2016	138 NIA	Neter Singh	24.10.2017	Pending
7	FIR No 2/14 PS Kihar	IPC	Sher Ali	01.08.2017	Pending
8	FIR No 2/14 PS Kihar	IPC	Gulzar	01.08.2017	Pending

Civil Judge cum JMIC Dalhousie

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1	22-III/06	Excise Act	Sangita Devi @ Gurung W/O Puran Bahadur R/O 1/4 Bazar Bakloh Widow Colony Bakloh PS Dalhousie District Chamba HP	14.08.2008	Disposed
2	194-II/06	IPC	Harjinder Singh @ Rama S/O Sardar Darshan Singh R/O Raye PS Sultanpur Lodhi District Kaurthala (Punjab)	14.12.2012	Disposed
3	194-II/06	IPC	Amandeep Singh S/O Balvinder Singh R/O Caste Sikh Village Karanth PO Manak PS Lohinya District Jalandhar (Punjab)	14.12.2012	Disposed
4	123-II/2011 344/2013	IPC	Prem Kumar S/O Sh Rameshwer Dutt R/O H.No 814 Bhawana Purani Dilli PS Bhawana Age 40	07.02.2013	Disposed
5	156-II/08 253/2013	IPC	Kamal Singh S/O Inder Singh R/O Kilaghat troni PO Sawankarpur PS Bahadargarh District Darbanga Bihar A/P H.No 373 Janta Flat Packet Saat Nasirpur Dawar New Delhi	12/12/2014	Disposed
6	59-II/2009 273/2013	IPC	Gurpreet Singh S/O Sh Roshan Singh Sadhu R/O Kothi No 556 Sector 13 Kurukashetra District Kurukashetra Haryana	04.01.2012 PO Declared 10.12.2015	Disposed
7	182-II/11 154/2013	Explosive Act	Pradeep Kumar S/O Sh Sukh Ram R/O Village Bro PO Rampur Tehsil Nirmand District Kullu Age 21 Years	30-12-2016	Disposed
8	105-II/08 250/2013	IPC	Ramesh Kumar S/O Sh Raju R/O Village Rodi PO Sarol PS Chamba HP	10/4/2014	Disposed
9	1-II/2010 272/2012	IPC	Rajinder Singh S/O Sh Nand Lal R/O Chhand Tehsil Sihunta PS Chowari District Chamba HP	18-07-2014	Disposed

10	150-II/2011 267/2013	IPC	Arjun Singh S/O Sh Tulsī Ram R/O Village Sel Tehsil and PS Baijnath District Kangra HP	19-09-2014	Disposed
11	34-II/2012 379/2013	IPC	Anup Kumar S/O Sh Tara Chand R/O Kuthed Tehsil and PS Chowari District Chamba HP	13-11-2014	Disposed
12	74-II/2013 505/2013	IPC	Sardari Lal S/O Duflu Ram R/O Village Siyuni Tehsil and PS Chowari District Chamba HP	29-03-2016	Disposed
13	113-III/10 111/2013	Police Act	Karmo S/O Sh Jagat Ram R/O Village Gulahad PO Banet PS Chowari Tehsil and District Chamba HP	23-05-2015	Disposed
14	21-II/2012	IPC	Ajay Kumar S/O Sh Vijay Kumar R/O Tanda Urmar Jain Mandir Goli, Ward No 5 PS Tanda Urmar Tehsil Darua Hoshiarpur(Punjab)	15-10-2015	Pending